

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1741  
ANSWERED ON:02.08.2001  
HANDING OVER OF LAND TO HIMACHAL PRADESH  
SURESH CHANDEL

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the track has been constructed between Guler and Nandpur Railway Stations in Kangra valley, Himachal Pradesh replacing the old railway alignment;
- (b) if so, whether the land of the old track now is lying surplus with the Railways;
- (c) if so, whether the Public Works Department, Himachal Pradesh has sought permission for construction of road on the said surplus land which has been principally cleared by the Executive Director, Land Management Board, Delhi; and
- (d) if so, the date on which the clearance was given and the time by which the said surplus land would be handed over to the Government of Himachal Pradesh?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL)

(a): Yes, Sir.

(b): After joint survey by the Railway and the State Government officials, railway land measuring 56578.68 Sqm. was identified surplus to Railway's requirement.

(c) & (d): Yes, Sir. Approval for transfer of land to the Public Works Department, Himachal Pradesh, was conveyed on 23.01.2001, on payment of market value of land prevailing at the time of transfer of land. Accordingly, the State Government was advised to deposit the cost of the land. The land will be handed over to the State Government on receipt of payment of the cost of the land.